

Defective Case Register from 2025-07-03 to 2025-07-03

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/25903/2025	KAJAL SAHOO	2025-07-03	As per annex.9, copy of ITR-4 not mentioned in the index..
2	D-CONTC/24808/2025	ADV.	2025-07-03	Code Incorrectly mentioned 1. Subject code not correctly furnished.2. Undertaking for non-filing of Translated copy not filed
3	D-WP(C)/25105/2025	MANAS KUMAR CHAND	2025-07-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
4	D-WP(C)/25823/2025	TUSAR KANTA MAHANTA	2025-07-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 14-NOT PROPERLY INDEXED. Date not correct in index in annexure -3.Sl. no. 5 not correctly described.
5	D-ABLAPL/19633/2025	SANJIT MISHRA	2025-07-03	GR Case No., P.S. Case No. and Name of the Court mentioned in the Prayer portion not tally with the petition
6	D-WP(C)/26186/2025	SANJIB MOHANTY	2025-07-03	Annexure-4 not completely filed.
7	D-CRLMP/19685/2025	DIPTI RANJAN MOHAPATRA	2025-07-03	.Subject Code incorrectly Mentioned
8	D-CRLMP/19084/2025	NIRANJAN PRASAD PATRA	2025-07-03	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. .Subject Code incorrectly Mentioned
9	D-ABLAPL/19614/2025	ANSHUMAN PANDA	2025-07-03	.Name Of The Filing Advocate Not In Capital Letters In The application
10	D-CONTC/24461/2025	ADV.	2025-07-03	Paragraph not mentioned in the affidavit
11	D-CMAPL/21804/2025	ADV.	2025-07-03	Limitation calculation after filing of order dtd. 5.10.2024 passed in CMAPL no. 140 of 2024.
12	D-WP(C)/25614/2025	JYOTI RANJAN KHUNTIA	2025-07-03	Page no. 19 not marked in petition
13	D-BLAPL/19459/2025	SANJIB KUMAR BHANJADEO	2025-07-03	Stamp of Rs 2/- not paid in V. nama.
14	D-RSA/26261/2025	RAJIB LOCHAN PATTNAIK	2025-07-03	1.Court Fee Rs.5685/-Payable Not Paid.
15	D-ABLAPL/19650/2025	SUJIT KUMAR PATTNAIK	2025-07-03	All pages not properly mentioned in Annexure_I.
16	D-WP(C)/25552/2025	DEVI PRASAD DASH	2025-07-03	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
17	D-BLAPL/19497/2025	DURGA PRASAD PRADHAN	2025-07-03	1. G.R case mentioned in the Cause title is not reflected in the FIR Copy
18	D-CMP/25589/2025	SAILESH DAS	2025-07-03	Page No-39 not available in the petition

19	D-WP(C)/25110/2025	SUKANTA KUMAR NAYAK (2)	2025-07-03	D.Fee of OSBC 50/- not paid.
20	D-ABLAPL/19853/2025	AMIT BISWAL	2025-07-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
21	D-WP(C)/26238/2025	SISIR KUMAR PUROHIT	2025-07-03	Copy of the statement of defence dt.27.8.2022 mentioned in the Index (Annex-8) appears to be wrong.2.At page no.46 Annex-9 not exhibited.
22	D-CRLMP/19111/2025	PRADEEP KUMAR DASH	2025-07-03	PAGE NOS.9 NOT LEGIBLE
23	D-WP(C)/25263/2025	HARISH CHANDRA SAHOO	2025-07-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Date of order under Annexure-2 does not tally with Index.
24	D-BLAPL/19602/2025	DIBYAJYOTI SAHOO	2025-07-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
25	D-WP(C)/26469/2025	NIBEDITA MOHANTY	2025-07-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit.
26	D-CONTC/24708/2025	ADV.	2025-07-03	1 .sl.no.4 of affidavit not proper.2.C.T. of annex. 1 to 3 to be filed.3. power not filed
27	D-WP(C)/25872/2025	KUNAL KUMAR SWAIN	2025-07-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
28	D-CONTC/24596/2025	ADV	2025-07-03	Code NOT CORRECTLY FURNISHED
29	D-BLAPL/19860/2025	SEEMA RANJAN MALLICK	2025-07-03	1. In List of dates Year of S.T case mentioned incorrectly. 2. In affidavit deponents age left blank. 3. Petitioner address mentioned in the V. Nama is not tally with Cause title of the application
30	D-WP(C)/25707/2025	CHAKRADHAR SINGH	2025-07-03	1. Copy of order No. and dated vide annex-7 and copy of letter dated vide annex-9 not tally with Index and body of the petition.
31	D-MACA/23963/2025	NAYAN BEHARI DAS	2025-07-03	1. Period of Delay 44 days
32	D-WP(C)/26424/2025	JYOTIRMAY GUPTA	2025-07-03	20-VERNACULAR CERTIFICATE NOT FURNISHED.
33	D-BLAPL/19787/2025	ASISH MISHRA	2025-07-03	1. In Declaration under affidavit, no. of paragraph is not furnished correctly
34	D-BLAPL/19743/2025	JAYADEBA BEHERA	2025-07-03	1. Paragraph- 5 and 6 of the application not filled. 2.Paragraph-8 of the application filled twice. 3. Attested Annexure-1 not filled. 4. page -9 is not legible 5. High Court Bar Association Members welfare Scheme Rs 50/- (Hologram) to be annexed in V. Nama
35	D-CONTC/24703/2025	ADV.	2025-07-03	1. Name of op.no.2 not mentioned in the C.T.2.C.T. of annex.1 to be filed.

36	D-CRLMC/19631/2025	B.N.MOHANTY	2025-07-03	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
37	D-CONTC/25003/2025	ADV.	2025-07-03	Code Incorrect. i) Synopsis and date chart not furnished in index.ii)Date of order in wp (c) no. wrongly mention in synopsis.
38	D-CRLREV/19204/2025	DEVASHIS PANDA	2025-07-03	put up SR after redacting name of victim/informant.
39	D-CMP/25722/2025	ASHOK KUMAR MOHAPATRA	2025-07-03	The discrepancy in the name of O.P No-5 as per Trial Court be reconciled
40	D-ABLAPL/19632/2025	MAMATA MISHRA	2025-07-03	Declaration on behalf of Petitioner No.2 is not proper in the Affidavit.
41	D-CMP/25743/2025	M MALLESWARAM	2025-07-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. H.C.B.A.Welfare Fee of Rs.50/- not affixed.
42	D-WP(C)/25279/2025	BYOMAKESH TRIPATHY	2025-07-03	.Receipt Showing Serv.copy To ct not Filed.
43	D-WP(C)/25231/2025	BHAGABAN BEHERA	2025-07-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Date of annex.1, not tally with index.2.page no.35 not neat.
44	D-WP(C)/25280/2025	BHUBANESWAR DASH	2025-07-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.15 and 18 not neat and legible.
45	D-BLAPL/19835/2025	SURYAKANTA DWIBEDI	2025-07-03	As per standing order the name of victim/informant shall not be mentioned in the petition
46	D-MACA/23951/2025	NAYAN BEHARI DAS	2025-07-03	1. Period of Delay 47 days
47	D-CONTC/24870/2025	ADV.	2025-07-03	1. Reference Certificate not furnished.2. Affidavit /Verification not proper.
48	D-WP(C)/25146/2025	SIDHARTHA MISHRA	2025-07-03	AGE OF OPPTS 5 TO 11 NOT MENTIONED IN CAUSE TITLE.
49	D-WP(C)/26128/2025	HIMANSHU SEKHAR MISHRA	2025-07-03	1.Annexure 7 in page 187 to 212 not available.2.Vehicle number not tally annexure 3 as per index. 3.Receipt Showing Serv.copy To cg not Filed.
50	D-BLAPL/19460/2025	SANJIB KUMAR BHANJADEO	2025-07-03	As per standing order the name of victim/informant shall not be mentioned in the petition.Put up SR after redacting the name victim /Informant from petition.
51	D-CRLMC/19461/2025	SHIVSANKAR MOHANTY	2025-07-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Page nos. 54 to 56 not neat.
52	D-WP(C)/25141/2025	SUBHADUTTA ROUTRAY	2025-07-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
53	D-BLAPL/19622/2025	KHUSBU PANIGRAHI	2025-07-03	1. As per FIR details, date of. disp. of not furnished in ref. certificate.2.As per index, Annex.7 not correctly mentioned in para 17 of petition
54	D-MACA/23908/2025	G.P.DUTTA	2025-07-03	1. Period of Delay 48 days
55	D-BLAPL/19409/2025	SATYA NARAYAN MISHRA 4	2025-07-03	1. As per Bail order under Annexure-2, BLAPL Petition No. does not tally with F.I.R detailed and reference certificate.2.F.I.R. and G.R.Case No.not mentioned in the rejection order.
56	D-CONTC/25305/2025	ADV.	2025-07-03	1.AU fee Rs 2.25/- to be paid. 2.Code Incorrect. 3.Reference certificate not furnished.
57	D-ABLAPL/19840/2025	SWAGATIKA PANDA	2025-07-03	Deponents occupation has not been furnished in Affidavit.
58	D-WP(C)/25964/2025	AKSHAYA KUMAR SAHOO	2025-07-03	.Subject Code incorrectly Mentioned
59	D-WP(C)/25126/2025	BHASKAR CHANDRA PANDA	2025-07-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Date of copy of representation not tally with Index.Page 31 33 and 37
60	D-CRLMC/19706/2025	SURYAKANTA DWIBEDI	2025-07-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
61	D-CONTC/25223/2025	ADV.	2025-07-03	i) Reference certificate not furnished.ii) Synopsis and date chart not filed.iii) Para no. not furnished in declaration.
62	D-BLAPL/19838/2025	AMLAN SHAKTI PAUL	2025-07-03	i)Certified Copy of Rejection order not filed
63	D-CMP/26026/2025	RAMESH KUMAR AGRAWAL	2025-07-03	This may be regd. as W.P(C).
64	D-WP(C)/26274/2025	SUBHAM AGRAWAL	2025-07-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page no. 148 not neat.2. Sl. no. 4,declaration and paragraphs not proper in I.A.
65	D-MSA/24210/2025	DEVASHIS PANDA	2025-07-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 30 days 2.C.Case under A-3/1 does not tally with the Index.
66	D-MSA/25927/2025	PURNA CHANDRA MISHRA	2025-07-03	1. Court Fee Rs.12/-Payable Not Paid.
67	D-WP(C)/22975/2025	SUJAY SHANKER SINGHDEO	2025-07-03	.Petition not correctly addressed to Honorable Court

68	D-CRLLP/18299/2025	PARTHA SARATHI NAYAK ,A.G.A	2025-07-03	Page nos.57 58 and 59 not properly arranged
69	D-ABLAPL/19641/2025	AMLAN SHAKTI PAUL	2025-07-03	Earlier ABLAPL No. mentioned in Synopsis Date Chart Cause Title and Para 5 of the Petition not tally.
70	D-ABLAPL/19697/2025	JANAKI KANTA MAHAPATRA	2025-07-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
71	D-WP(C)/25114/2025	SUKANTA KUMAR NAYAK (2)	2025-07-03	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page 10 and 11 not neet.D.Fee of OSBC 50/- not paid
72	D-CRLMA/17702/2025	SWARAJ PATEL	2025-07-03	i) Page mark not properly (page no.33 repeat) ii) Rs-50/- OHCBAWWS not filed
73	D-WA/20264/2025	AUROVINDA MOHANTY	2025-07-03	Period of Delay 6 days delay 2. Code Not furnished in cause title. 3. Delete the name of the Honble Judge in page no. 1
74	D-WP(C)/26094/2025	DR. BINODA KUMAR MISHRA	2025-07-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Annex. 8 marked in para.1 of prayer, not tally with annex.8.2.page nos. 37 to 40 and 154 are not neat
75	D-ABLAPL/19628/2025	SK. KALIM UDDIN	2025-07-03	1. Page marking of Annexure 1 not done in Index. 2. Synopsis and Date Chart not page marked.
76	D-ABLAPL/19638/2025	AMITAV TRIPATHY	2025-07-03	Synopsis and Date Chart are not in separate pages.
77	D-WP(C)/26477/2025	SANGRAM JENA	2025-07-03	Occupation not mentioned in the affidavit.
78	D-BLAPL/19481/2025	RAKESH BEHERA	2025-07-03	In annexure -4 not correctly page marked,2.C.T.case no not furnished in the Cause Title.
79	D-BLAPL/19544/2025	GHANASHYAM MUDULI	2025-07-03	20-VERNACULAR CERTIFICATE NOT FURNISHED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 31-As per standing order the name of victim/informant shall not be mentioned in the petition. i) Relation and Authorization of the deponent not mentioned in the declaration of the Affidavit.
80	D-ABLAPL/19708/2025	RAJENDRA NARAYAN ROUT	2025-07-03	i)Paragraph no. 2 of the Affidavit not correctly mentioned .
81	D-ABLAPL/19643/2025	BISWABHUSAN DAS	2025-07-03	Annexure 1 not properly page marked.

82	D-ABLAPL/19613/2025	BIJAYA KUMAR RAGADA	2025-07-03	1. Signature of the petitioner-2 in the V. Nama is not tally with that of name in the cause title.
83	D-ABLAPL/19586/2025	DEEPAK KU SAHOO	2025-07-03	1. The name of the victim may be redacted from the petition. 2. Date chart is not properly made.
84	D-ABLAPL/19707/2025	MANOJ PANIGRAHI	2025-07-03	i) Date of alleged occurrence in date chart not tally with paragraph no.2 of the petition.
85	D-WA/26114/2025	BUDHADEV ROUTRAY, (SR. ADV.)	2025-07-03	Put up for SR after filing of c.copy of impugned order.
86	D-MACA/24099/2025	SMARAJIT PRADHAN	2025-07-03	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
87	D-WP(C)/25157/2025	SONAK MISHRA, A.S.C	2025-07-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
88	D-CRLMA/19570/2025	PURNA CHANDRA DAS	2025-07-03	Petitioner no. 1 not authorized to other petitioners to swear this affidavit.
89	D-CONTC/23939/2025	ADV	2025-07-03	Index not properly page marked.
90	D-MSA/24219/2025	DEVASHIS PANDA	2025-07-03	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 30 days 2..C.Case under A-3/1 does not tally with the Index.
91	D-ABLAPL/19660/2025	SATYABRATA SENAPATI	2025-07-03	Provision of Law not properly mentioned in the petition.
92	D-WP(C)/25159/2025	SONAK MISHRA, A.S.C	2025-07-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
93	D-CONTC/24547/2025	ADV.	2025-07-03	Occupation not mentioned in the affidavit.Serial no-4 not correctly mentioned in the affidavit.
94	D-CONTC/24573/2025	ADV.	2025-07-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
95	D-BLAPL/19587/2025	SAMARENDRA BAHADUR	2025-07-03	Copy order dtd.(annex-2) does not tally with index.
96	D-ABLAPL/19682/2025	PRATAP NAIK	2025-07-03	1. Affidavit is not in proper format.
97	D-BLAPL/19617/2025	LAMBODOR ACHARI	2025-07-03	1. Date of P.S. not correct in date chart.2. Age of petn not tally with rej. order.
98	D-CONTC/24548/2025	ADV.	2025-07-03	Page 11 and 12 not neat.Occupation not mentioned in the affidavit.
99	D-ABLAPL/19672/2025	BISWAJIT PASAYAT	2025-07-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.
100	D-CONTC/24572/2025	ADV.	2025-07-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
101	D-CONTC/24704/2025	ADV.	2025-07-03	C.T.of annex.1 to be filed.

102	D-BLAPL/19532/2025	SUSANTA KUMAR BARAL	2025-07-03	i) Paragraph no. of the petition furnished incorrect.
103	D-WP(C)/22256/2025	MANOJ KUMAR NAYAK	2025-07-03	PIL is premature being filed before 60 days. As per the Rule 8 of Orissa High court PIL Rules not complied.
104	D-BLAPL/19604/2025	DIPTIMAYEE LENKA	2025-07-03	page no.14 not legible.
105	D-CONTC/24552/2025	ADV.	2025-07-03	THE NAME OF PETITIONER IN THE TOP OF AFFIDAVIT NOT CORRECTLY FURNISHED
106	D-STREV/25659/2025	KAJAL SAHOO	2025-07-03	i)Full name of the advocate and mobile no. not furnished in petition.ii) Page no. 56 not legible. iii) Code Incorrect.
107	D-WP(C)/25132/2025	SUBHRANSU BHUSAN MOHANTY	2025-07-03	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
108	D-ABLAPL/19629/2025	KISHORE CHANDRA RAJGURU MOHAPATRA	2025-07-03	In Vakalatanama 2 Advocates have signed, but Name, En. No and Mobile number of 1 Advocate is missing.
109	D-CONTC/24595/2025	ADV.	2025-07-03	THE DISPOSED OF W.P.(C) 4859 /2025 NOT CORRECTLY FURNISHED IN CAUSE TITLE.
110	D-BLAPL/19595/2025	JAGADIP SAHOO	2025-07-03	Page no.9 and 10 not legible.
111	D-ABLAPL/19615/2025	ANSHUMAN PANDA	2025-07-03	1.Name Of The Filing Advocate Not In Capital Letters In The application 2.Page no 9 and 10 is not legible.
112	D-WP(C)/25153/2025	DURGESH NARAYAN RATH	2025-07-03	H.C.B.A.W.F.FEE RS.50 NOT PAID IN V.NAMA
113	D-WP(C)/26391/2025	ARIJEET MISHRA	2025-07-03	1. Court fee Rs. 12/- to be paid
114	D-CRLMA/17699/2025	SWARAJ PATEL	2025-07-03	i)Page mark not properly (page no. 33 repeat) ii) RS-50/- of OHCBAMWS not filed.
115	D-WP(C)/26282/2025	AKSHAYA JENA	2025-07-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page nos. 44 65 70 and 138 are not neat. 2.Sl.nos. of paragraphs not correct in declaration of affidavit in I.A.
116	D-CRLMC/19557/2025	AJIT CHANDRA MOHAPATRA	2025-07-03	1. Age and Address of the petitioner not furnished in affidavit. 2. Age of the petitioner in cause title not tally with declaration.
117	D-WP(C)/25243/2025	RABI NARAYAN BEHERA	2025-07-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
118	D-WP(C)/26008/2025	ASHOK KUMAR SARANGI	2025-07-03	AGE OF OPPTS.4 and 5 NOT MENTIONED.
119	D-ABLAPL/19696/2025	JANAKI KANTA MAHAPATRA	2025-07-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
120	D-BLAPL/18225/2025	PRADEEP KUMAR DASH	2025-07-03	i)-Synopsis not page marked.ii) Affidavit not in proper format.iii)L.A.A.W.F. of Rs.10/ and

				H.C.B.A.M.W.S. of Rs. 50/ not paid.iv)Date of Rejection order mentioned incorrect in List of Dates and Paragraph no. -4 of the petition.
121	D-WP(C)/25660/2025	ASIT KUMAR DASH	2025-07-03	1.Paragraphs not correctly mentioned in declaration of I.A
122	D-BLAPL/19467/2025	SOUBHAGYA KUMAR DASH	2025-07-03	1.Signature of petitioner and Jailor not visible in V. nama.
123	D-CMP/26294/2025	PRNOY MOHANTY	2025-07-03	Date of order and Case No. in the Prayer portion be corrected
124	D-CRLA/19181/2025	KISHORE KUMAR NAIK	2025-07-03	1.Period of Delay 46Days Being aggrieved before ground not furnished in the petition.2.Rs.10/-not executed in v.nama
125	D-BLAPL/19517/2025	BIJAYA KUMAR RAGADA	2025-07-03	i)Petition not properly page marked.
126	D-CRLMC/19589/2025	BRUNDABAN ROUT	2025-07-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Name of the Lower court not correctly furnished in prayer of the I.A. petition. 2. Page nos. 79 80 and 81 not legible. 3. Certified copy of annex-5 not filed
127	D-CONTC/24701/2025	ADV.	2025-07-03	C.T of annex.1 to be filed AND case no. of W.P. (c) in ref. certificate not tally with annex.1.
128	D-ABLAPL/19577/2025	SUCHIT KUMAR NAYAK	2025-07-03	1. Vernacular Certificate is not furnished. 2. Index is not properly paginated.
129	D-CRLA/19080/2025	SOUMYA RANJAN DAS	2025-07-03	1. Period of Delay 01 day 2. page no.21 not neat.3. Sl. no 1o and pages 19 and 20 of judgement not properly arranged
130	D-ABLAPL/19640/2025	AMITAV TRIPATHY	2025-07-03	Synopsis and Date Chart are not in separate pages.
131	D-MACA/24025/2025	PRASANTA KUMAR MISHRA	2025-07-03	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 2/ to be paid
132	D-BLAPL/19466/2025	SANJIB KUMAR BHANJADEO	2025-07-03	As per standing order the name of victim/informant shall not be mentioned in the petition.Put up SR after redacting the name of victim/Informant from the petition.
133	D-ABLAPL/18658/2025	PRAVAT RANJAN SUTAR	2025-07-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Occupation wrongly mentioned in Affidavit. 2. 3 nos. of Advocates signed in Vakalatnama instead of 4 nos. 3.In index, pagination is not done properly.
134	D-BLAPL/19630/2025	DEBENDRA KUMAR DHAR	2025-07-03	1. In index, pagination is not done properly on BLAPL application. 2.Occupation of the deponent not furnished. 3. Neat,legible Attested Annexure-1 Not Filed
135	D-BLAPL/19644/2025	AMLAN SHAKTI PAUL	2025-07-03	C.T number not tally with cause title and synopsis.
136	D-WP(C)/26495/2025	INDRAMANI SAHOO	2025-07-03	NOMENCLATURE NOT FURNISHED IN V.NAMA.
137	D-WP(C)/26523/2025	PRABHU PRASAD MOHANTY	2025-07-03	Page nos. 23 and24 not neat.

138	D-WP(C)/26484/2025	INDRAMANI SAHOO	2025-07-03	Annexures are not correctly reflected in averments.
139	D-ABLAPL/19790/2025	BISWAJIT RANJAN TRIPATHY	2025-07-03	i)Paragraph no. of the Affidavit not correctly mentioned in the declaration of the Affidavit.ii) Page 10 not neat and legible.
140	D-CRLMC/19527/2025	MANOJ KUMAR MOHANTY	2025-07-03	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
141	D-CRLA/19525/2025	JAYADEBA BEHERA	2025-07-03	Period of Delay 925 G.R.case no wrongly mentioned in Date chart.IN para no.4 Dist. of P.S wrongly mentioned in Bolangir.
142	D-CONTC/24733/2025	ADV.	2025-07-03	1. Synopsis and Date chart not alphabetic paginated in Index.2. Paragraph no. not correctly furnished on declaration.3. Date of represented underAnnexure-2 does not tally with Para-3 of the petition.
143	D-ABLAPL/19676/2025	RAJJET ROY	2025-07-03	1.Subject Code and provision of law are not correctly mentioned in A.Slip. 2.Synopsis and Date chart are not paginated. 3.Paragraphs mentioned in the petition is not under the Declaration in the Affidavit. 4. Undertaking for English translation of odia annexure not filed.
144	D-WP(C)/25259/2025	RUPESH KUMAR KANUNGO	2025-07-03	.Receipt Showing Serv.copy To Vigilance not Filed.
145	D-ABLAPL/19610/2025	SURESH KUMAR JENA	2025-07-03	1. Fathers name of deponent mentioned in the Affidavit not tally with cause title. 2.sl.2 of the affidavit mentioned husbands name instead of fathers name
146	D-BLAPL/19862/2025	PRANAYA KUMAR DASH	2025-07-03	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. year of Spl. G.R case no mentioned incorrectly in synopsis
147	D-ABLAPL/19584/2025	KURESH PRASAD DASH	2025-07-03	1. Page Nos. 17 and 18 are not legible properly.
148	D-BLAPL/19803/2025	BISWAJIT NAYAK	2025-07-03	i)Page 12 not legible and page 12 and 13 not properly Scanned.
149	D-WP(C)/26287/2025	TUSAR KANTA MAHANTA	2025-07-03	Page marking not correct in index.Date of annexure-1 not correct index.
150	D-WP(C)/26535/2025	CHITTA RANAJAN DAS	2025-07-03	.Receipt Showing Serv.copy To ct not Filed.
151	D-WP(C)/25160/2025	SONAK MISHRA, A.S.C	2025-07-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
152	D-WPCRL/17877/2025	SAYANTAN PANDA	2025-07-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. Page no. 10 not neat
153	D-CMP/25690/2025	PRABHAT KUMAR DAS	2025-07-03	This may be regd. as W.P(C).

154	D- CONTC/24698/2025	ADV.	2025-07- 03	Cause title of annex.1 to be filed.
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DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 03-07-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CMAPL/662/2023	CMAPL/662/2023	ADV.	OTHERS. PUT UP FOR SR AFTER FILING OF C.COPY OF IMPUGNED ORDER